

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Miscellaneous Application No.200/00662/2020
(in OA 200/486/2020)

Jabalpur, this Thursday, the 10th day of December, 2020

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER



1. Ritesh Kumar Gawlikar, S/o Nashik Gawlikar,
 Age:26 years, R/o Nariman Point, Behind B2 Hotel
 Tehsil: Kukshi, Distt. Dhar (MP)

2. Robin Paul Xess, S/o Peter Xess, Age: 28 years,
 R/o P-15, Kwality paradise, Kolar road, Bhopal (MP)

3. Prince Sharma, S/o Mukesh Sharma, Age:21 years,
 R/o Near Balaji Tent House, Dinara, Shivpuri (MP)

-Applicants

(By Advocate – **Shri Shreyansh Jain**)

V e r s u s

1. Union of India, through Principal Secretary,
 Ministry of Labor and Employment, Shram Shakti Bhawan,
 Rafi Marg, New Delhi-110001

2. Employees State Insurance Corporation
 Through Director General, Panchdeep Bhawan,
 Comrade, Indrajeet Gupta (CIG) Marg, New Delhi 110002

3. Employee State Insurance Corporation.
 Through Regional Director, Regional Office,
 Panchdeep Bhawan, Nanda Nagar, Indore 452011

- Respondent

(By Advocate – **None**)

O R D E R(ORAL)**By Ramesh Singh Thakur, JM:-**

This Application has been moved by the applicants to allow to withdraw this Original Application in the light of notification dated 25.11.2020 and 27.11.2020 and also seeks liberty to file a fresh application if requires.



2. In view of the submissions made in Para 3 of this application this M.A. is allowed and the applicants are allowed to withdraw the Original Application with liberty to file a fresh if occasion arise.
3. In view of it, M.A. is allowed. The Original Application is dismissed as withdrawn with liberty as aforesaid.

(Naini Jayaseelan)
Administrative Member
rn

(Ramesh Singh Thakur)
Judicial Member